

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-572/ND/2017

In the matter of

The Sandesh Limited
Vs.

....PETITIONER

Realm Media Solutions (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code , 2016

Order delivered on 24.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Ambuj Dixit, Advocate

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and is directed to serve a copy of this Petition along with annexure to the Corporate Debtor in relation to the next date of hearing which is fixed on 12.2.2018 within a period of one week and an affidavit to this effect be filed with proof of dispatch.

List on 12.2.2018.

-Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
24.1.2018